

- (a) whether during first term of UPA Government 2G spectrum was allocated to all the new companies on first come first get basis in spite of auctioning the same;
- (b) the total cost that was fixed for providing services of 2G spectrum across the country;
- (c) whether these new companies sold their share of spectrum after getting the same in thousands crores of rupees without rolling the services; and
- (d) if so, whether any big scam or incident has come to light and the estimated amount therefore, whether CBI and CAG have been requested to make an estimate of this scam ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI SACHIN PILOT): (a) and (b) 2G spectrum has not been auctioned in the country, 2G spectrum is only allotted to the Telecom licensees as per the licensing conditions after they sign the service license agreement on first come first served basis, subject to availability of spectrum. No upfront charges are levied for allotment spectrum only spectrum usage charges on percentage of Adjusted Gross Revenue are being levied.

(c) and (d) No, Sir. Share of spectrum was never sold. However, On allegation of irregularities in the award of UASL Licenses, CBI had registered a case on 21st October 2009 and conducted a search on 22.10.2009 in some of offices of DOT and taken custody of certain files relating policy, issuance of UAS License and spectrum etc. case is still under investigation by CBI.

3G and WI-Max auction

1958. SHRI MOINUL HASSAN: Will the Minister of COMMUNICATONS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) whether it is a fact that recent 3G and Wi-Max auction in the country has generated interest across the world;
- (b) if so, whether Government is now going to review the 2G auction earlier; and

(c) if so, whether Government is ready for 4G and 5G auction?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI SACHIN PILOT): (a) 3G & BWA spectrum has been auctioned in the country. However, information on the interest generated across the world on the auction is not available.

(b) 2G spectrum has not been auctioned so far in the country.

(c) TRAI has issued a pre consultation paper only on IMT-Advanced (4G) broadband wireless services on 10th February 2010 for the comments/views from stakeholders. Auction will be considered only after receipt of TRAI recommendations.

Termination of International Calls

1959. SHRI JAI PRAKASH NARAYAN SINGH: Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

(a) whether BSNL has been clandestinely terminating international calls as domestic calls on the network of private operators;

(b) whether it is also a fact that M/s Vodafone on 2nd November, 2004 brought to the notice of BSNL Gujarat circle that such international calls are being received on their network with BSNL network domestic CLI;

(c) whether BSNL was entitled to terminate international calls with domestic CLI from its network on other operators;

(d) if so, the details thereof;

(e) if not, the reasons therefore; and

(f) the action taken by DoT on the officials of BSNL?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI SACHIN PILOT): (a) No, Sir. Because BSNL started International Long Distance (ILD) services in January, 2005 only and started carrying incoming international calls *w.e.f.* from January, 2007.